

Annexure – 8

Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gujarat Maritime Board	22/03/2021	63224892	63224892	operational creditors	--	--	Yes	--	--	--	--	--	--
2	Arcadia Shipping & Trading Co.	17/03/2021	81714756	81714756	operational creditors	--	--	No	--	--	--	--	--	--
3	Larsen & Turbo Limited	19/03/2021	424279514	424279514	operational creditors	--	--	No	--	--	--	--	--	--
4	Integrated Headquarters Ministry of Defence (Navy), New Delhi	22/03/2021	1792400000	1792400000	operational creditors	--	--	No	--	--	--	--	--	--
5	Shoft Shipyard Private Limited	02/04/2021	42495593	42495593	operational creditors	--	--	No	--	--	--	--	--	--

6	Smit Engineering	10/05/2021	1089444	1089444	operational creditors	--	--	No	--	--	--	--	--	--
7	Interocean Navigation Limited*	22/07/2021	219668870	1	operational creditors	--	--	No	--	21966886 9	--	--	--	Refer note below

***Note:-Against claim of Rs.21,96,68,870/- corporate debtor has filed appeal before gujarat high court against order of bhavnagar civil court before CIRP Date i.e 08/03/2021.Due to pendency of the matters before the authority and due to the matter being under dispute, the entire claim amount has been considered with a notional amount of Re. 1.**